

(iv) Christians according to 1961 and 1961 Census and as at present;

(b) the total population of Scheduled Castes (excluding Christian and Muslim converts therefrom) on the above dates;

(c) the total population of Scheduled Tribes (excluding Christians and Muslims or Sikhs converted therefrom); and

(d) the total population of other Backward Classes (excluding Muslims, Sikhs and Christians)?

The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswamy): (a) to (d). A statement is laid on the Table of the House. [Placed in Library. See No. LT-639/67].

Employees in Islands

2390. Shri P. M. Sayeed: Will the Minister of Home Affairs be pleased to state:

(a) the rate of special pay and house rent and other allowances paid

to the officers belonging to the Mainland, employed in the Laccadive, Minicoy and Amindivi Islands;

(b) whether it is a fact that the Officers in the Administration, who are natives of the Islands are not given any special pay, house rent allowance or Government quarters for living; and

(c) if so, the reasons for this discriminatory treatment against the people of the Islands, and the steps taken to stop this?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) A statement is attached.

(b) and (c). These concessions are intended to attract suitable, qualified and experienced persons from the mainland for service in these remote islands. A special compensatory allowance at the rate of 10 per cent of the basic pay subject to a minimum of Rs. 10 p.m. has since been sanctioned to all locally recruited employees of the Administration for periods when they are posted to islands other than their native islands.

STATEMENT

S. No	Nature of special pay/ allowance	Rate										
1.	Island Special Pay	40% of the basic pay subject to a maximum of Rs. 350/- p.m.										
2.	House rent allowance in lieu of free unfurnished residential accommodation.	<table border="1"> <thead> <tr> <th>Pay Range</th> <th>Rate</th> </tr> </thead> <tbody> <tr> <td>Below Rs. 75/-</td> <td>7.50</td> </tr> <tr> <td>Rs. 75/- and above but below Rs. 100/-</td> <td>10.00</td> </tr> <tr> <td>Rs. 100/- and above but below Rs. 200/-</td> <td>15.00</td> </tr> <tr> <td>Rs. 200/- and above</td> <td>7½% of the basic pay.</td> </tr> </tbody> </table>	Pay Range	Rate	Below Rs. 75/-	7.50	Rs. 75/- and above but below Rs. 100/-	10.00	Rs. 100/- and above but below Rs. 200/-	15.00	Rs. 200/- and above	7½% of the basic pay.
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3.	Dearness allowance	As admissible to locally recruited employees.										